

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VEDHYASANKAR } Counsel for R-1-5, 7-10 & 12-15 Ashu
R. ASHOKUMAR }

ORDER

Counsel for petitioner called but was absent. Counsel for R1 to R5, R7 to R10 and R12 to R15 present and informed that he received a communication from the counsel for petitioner that he could not attend before the Tribunal today due to personal inconvenience. He submitted about the status of the settlement between the parties. Counsel for respondents is directed to inform the next date of hearing to the counsel for petitioner. The matter is adjourned for hearing submissions by both the sides. Put up on 15.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)